

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O. A.No.615/02

Thursday this the 5th day of September, 2002

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

Alikunju Rawther,
GDSMC, Vettiyar Post Office,
Vettiyar, residing at
Munduvilayil Veedu,
Kollakkadavu.Applicant

(By Advocate Ms.K.Indu (rep. by Mr.PK Madhusoodhanan)

v.

1. The Post master General,
Central Region, Kochi.
2. The Superintendent of Post Offices,
Mavelikkara Division,
Mavelikkara.
3. The Assistant Superintendent of
Post Offices, Mavelikkara North
Sub Division, Mavelikkara.Respondents

(By Advocate Mr.CB Sreekumar, ACGSC)

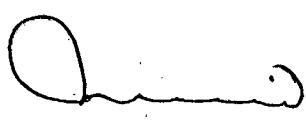
The application having been heard on 5.9.2002, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the matter was taken up for admission,
learned counsel appearing for the applicant seeks
permission to withdraw this application. Hence the
application is dismissed as withdrawn.

Dated the 5th day of September, 2002


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN